

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 790 of 2020**

**IN THE MATTER OF:**

**Krishna Kumar Sahu & Ors.**

**...Appellants**

**Versus**

**Sai Prasad Properties Ltd.**

**...Respondent**

**Present:**

**For Appellants: Ms. Ranjana Roy Gawai and Mr. Avinash Bhati,  
Advocates.**

**For Respondent:**

**O R D E R**  
**(Through Virtual Mode)**

**28.09.2020:** Learned counsel for the Appellant seeks and is granted extension of time by 4 days to file short written submission / note in terms of the previous order.

List the appeal 'for admission (fresh case)' on **6<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

*am/gc*